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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 21/NCLT/AHM/2017
With Gujarat High Court CA no. 531 of 2016**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**

Name of the Company: MSK Projects (India) (JV) Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MR. NAVIN PAHWA THAKKAR AND PAHWA ADVOCATES	ADV		
2.				

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of Learned Counsel for Petitioner to comply with directions in the order dated 06.07.2017 regarding the publication.

List the matter 29.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of August, 2017.